

‡AGREEMENT WITH THE WORLD BANK FOR LOANS FOR THE DEVELOPMENT OF INDIAN PORTS

\*241. SHRIMATI YASHODA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether any agreement has been reached with the World Bank under which the Bank has advanced loans for the development of ports in India;

(b) if so, what are the details of the agreement; and

(c) whether any portion of the loan will be utilised for the development of minor ports also?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS, (SHRI RAJ BAHADUR): (a) Negotiations have been completed for the grant by the World Bank of loans for the port authorities of Calcutta and Madras. The loan agreements are expected to be signed shortly.

(b) A statement is laid on the Table of the Sabha.

(c) No Sir.

STATEMENT

*Negotiated terms of agreement with the World Bank for loans for the development of Indian Ports*

The negotiated terms of the loans are:—

Madras Port	14 million dollars
Calcutta Port	29 million dollars
Interest	5½ per cent per annum.
Period of the loans	20 years
Amortisation of capital	To commence in April 1963. To be completed in April 1978.

‡COMPLAINTS AGAINST THE DELHI DEVELOPMENT PROVISIONAL AUTHORITY FROM COLONISERS

\*259. SHRI NIRANJAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received from colonisers any complaints of discrimination, and undue favour shown to a particular firm by the Delhi Development Provisional Authority; and

(b) if so, what action Government have taken in the matter?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Yes, Sir.

(b) Enquiries made in the matter revealed that the complaints were not founded on facts.

CONVERSION OF LIGHT AND METRE-GAUGE RAILWAYS INTO BROAD-GAUGE ONES

18. SHRI MAHESWAR NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) what are the results of the investigations made by the officer appointed for preparing a phased programme of conversion of light and metre-gauge railways into broad-gauge ones;

(b) in which order of priority the implementation of the scheme is proposed to be completed; and

(c) what is the estimated cost thereof?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) The report submitted by the Officer on Special Duty is under scrutiny.

(b) and (c). do not arise.

SUPPLY OF TELEPHONE CONNECTIONS TO THE INHABITANTS OF VILLAGE CHAUTALA IN THE DISTRICT OF HISSAR, PUNJAB

19. SHRI JUGAL KISHORE: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state: